

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE
SHAHDARA DISTRICT, KARKARDOOMA COURTS, DELHI**

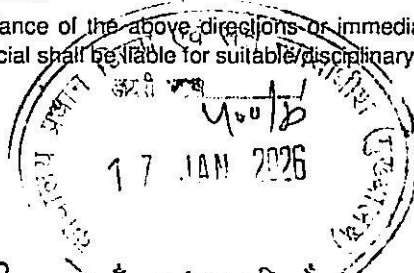
ORDER

The following postings and transfers are hereby made with immediate effect:

S.N.	Name of the Official	From	To
1	Mr. Abhishek Kaushik, JJA, Roll. No.270520251	JJA/Assistant Ahlmad in the Court of Mr. Akhil Malik, JMFC 02, Shahdara District.	JJA/Asstt. Ahlmad in the Court of Ms. Aakanksha Vyas, ASJ-06 (POCSO), Shahdara District, Karkardooma Courts, Delhi.
2	Sh. Pradeep Kumar, JJA (EC:99572579)	JJA/Asstt. Ahlmad in the Court of Ms. Aakanksha Vyas, ASJ-06 (POCSO), Shahdara District, Karkardooma Courts, Delhi.	JJA/Assistant Ahlmad in the Court of Mr. Akhil Malik, JMFC 02, Shahdara District.

Note:

- ♦ Transferred officials shall handover the charge of all the court records in their custody along with the computer hardware and other peripherals, if any, before relinquishing their duty at their respective transferor place.
- ♦ Non-compliance of the above directions or immediately proceeding on leave shall be viewed seriously and the official shall be liable for suitable disciplinary action.



(SANJAY SHARMA-I)
Principal District & Sessions Judge
Shahdara District, KKD Courts, Delhi.

No. 492-500 /ADMN./P&T/SHD/KKD/DELHI/2026

Dated: 17/01/2026

Copy forwarded for information and necessary action to:

1. The Ld. Principal District & Sessions Judge (HQ), Delhi.
2. The Sr.A.O. (Judl) Admn.I & Admn.II, O/o the Ld. Principal District & Sessions Judge (HQ), Delhi.
3. The Officer-In-Charge, Administration Branch, Shahdara District, Karkardooma Court, Delhi.
4. The Accounts Officer, Accounts Branch, Shahdara District, Karkardooma Court, Delhi.
5. Officers/Officials concerned.
6. Dealing Officials Personal File/Leave/CR.
7. Dealing Official, "LAYERS" Seat, Administration Branch, Tis Hazari Courts, Delhi.
8. Website Committee, Tis Hazari Courts/Karkardooma Courts, Delhi.
9. PS to the undersigned.

Principal District & Sessions Judge
Shahdara District, KKD Courts, Delhi